

F.No. 225/300/2016/ITA.II
Government of India
Ministry of Finance
Department of Revenue (CBDT)

North Block, New Delhi, the 21st of June, 2017

Order

In exercise of powers conferred under section 138(1)(a) of Income tax Act, 1961 ('Act'), the Central Board of Direct taxes hereby directs that **Principal Director General of Income-tax (Systems), New-Delhi** shall be the specified authority for furnishing information to the Joint Secretary (Ops.), NATGRID, Ministry of Home Affairs, Government of India, as notified vide Notification No. 54/2017 dated 21.06.2017 under sub-clause (ii) of clause (a) of sub-section (1) of section 138 of the Act.

2. Following 'bulk information' shall be furnished:

- (a) All Pan Number(s);
- (b) Name, father's name, gender, date of birth, photograph, signature/thumb impression of all PAN Card holders; and
- (c) All information available in ITD database regarding residential/office addresses, addresses for communication, E-mail addresses and phone/mobile numbers of all PAN Card holders.

3. To facilitate the process of furnishing information, Principal Director General of Income-tax (Systems) would enter into a Memorandum of Understanding ('MoU') with NATGRID which inter-alia, would include the mode of transfer of data, maintenance of confidentiality, mechanism for safe preservation of data, weeding out after usage etc. The time line for furnishing information shall be decided by the Principal Director General of Income tax (Systems) in consultation with NATGRID and included in the said MoU.

4. A copy of the MoU shall be forwarded to this division for record purposes.



(Rohit Garg)
Director-(ITA.II), CBDT

Copy forwarded to:-

- i. PPS to FM/Dir(FMO)/OSD to MOS(R)/PPS to RS/PPS to Chairman, CBDT and all Members, CBDT
- ii. Joint Secretary (Ops.), NATGRID, Ministry of Home Affairs, Government of India, Delhi
- iii. Pr. DGIT(Systems), N.Delhi
- iv. All Pr. CCsIT/Pr. DGsIT for kind information
- v. ITCC, Central Board of Direct Taxes (4 copies)
- vi. O/o Pr. DGIT (Systems), New Delhi, for placing on the website: incometaxindia.gov.in
- vii. Addl. CIT, Data base Cell for uploading on Departmental Website
- viii. Guard file



(Rohit Garg)
Director-(ITA-II), CBDT